

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6910 of 2019

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Rishikesh Giri, Advocate
For the Respondent-State : AC to GP-V

5 / 08.09.2021 Two weeks' time, as prayed for, is allowed to the learned counsel for the petitioner to remove the defect, as pointed out by the office, failing which this petition shall stand rejected without further reference to a Bench.

(Dr. S. N. Pathak, J.)

R.Kr.